

Sixteenth Lok Sabha

an>

Title: Withdrawn of Financial Resolution and Deposit Insurance Bill, 2017; as reported by Joint Committee.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): On behalf of Shri Piyush Goyal, I beg to move for leave to withdraw a Bill to provide for the resolution of certain categories of financial service providers in distress; the deposit insurance to consumers of certain categories of financial services; designation of systemically important financial institutions; and establishment of a Resolution Corporation for protection of consumers of specified services providers and of public funds for ensuring the stability and resilience of the financial system and for matters connected therewith or incidental thereto, as reported by Joint Committee.

HON. SPEAKER: The question is:

“That leave be granted to withdraw a Bill to provide for the resolution of certain categories of financial service providers in distress; the deposit insurance to consumers of certain categories of financial services; designation of systemically important financial institutions; and establishment of a Resolution Corporation for protection of consumers of specified services providers and of public funds for ensuring the stability and resilience of the financial system and for matters connected therewith or incidental thereto, as reported by Joint Committee.”

*The motion was adopted.*

SHRI PON RADHAKRISHNAN: I withdraw the Bill.

